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Title: Introduction of the Right to Information (Amendment) Bill, 2011 (Amendment of sections 6 to 8).

SHRI BHAUSAHEB RAJARAM WAKCHAURE (SHIRDI): I beg to move for leave to introduce a Bill further to amend the Right to Information Act, 2005.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Right to Information Act, 2005."

*The motion was adopted.*

SHRI BHAUSAHEB RAJARAM WAKCHAURE : I introduce the Bill.

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